

GOVERNMENT OF INDIA  
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING  
DEPARTMENT OF FISHERIES

**RAJYA SABHA**

UNSTARRED QUESTION NO. 891  
TO BE ANSWERED ON 09<sup>th</sup> FEBRUARY, 2024

**Allocation of funds under PMMSY**

**891. Smt. P. T. Usha:**

Will the Minister of *Fisheries, Animal Husbandry and Dairying* be pleased to state:

- (a) whether Government is proposing to augment the fishing sector in the country through Pradhan Mantri Matsya Sampada Yojana (PMMSY) and if so, the objectives of PMMSY;
- (b) the details of funds allocated and the progress made thereunder since 2019 under the scheme till date, State-wise;
- (c) whether Government has allocated funds to Kerala for developing its native fishing sector and whether “Sagar Mitra” and Fish Farmers Producer Organizations (FFPOs) have been conceived; and
- (d) if so, the details thereof, State-wise?

**ANSWER**

**THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING**

**(SHRI PARSHOTTAM RUPALA)**

(a) to (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme namely Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an investment of Rs. 20,050 crore for a period of 5 years with effect from Financial Year 2020-21 to Fy 2024-25 for holistic development of fisheries and aquaculture in the country. The aims and objectives of PMMSY are (i) harnessing fisheries potential in a sustainable, responsible, inclusive and equitable manner, (ii) enhancing fish production and productivity through expansion, intensification, diversification and productive utilization of land and water, (iii) modernizing and strengthening value chain - post-harvest management and quality improvement, (iv) doubling fishers and fish farmers' incomes and generation of employment, (v) enhancing contribution to Agriculture GDP and exports, (vi) social, physical and economic security for fishers and fish farmers and (vii) robust fisheries management and regulatory framework.

During the last three years (2020-21 to 2022-23) and current year (2023-24), projects amounting to Rs. 17,966.25 crore with central share of Rs. 7505.78 crore have been approved to various States/UTs including Kerala for development of fisheries and aquaculture under PMMSY. The afore-said approved projects includes the fisheries developmental projects of Government of Kerala at a total outlay of Rs. 903.32 crore with central share of Rs. 344.65 crore. The proposals approved for Kerala under the PMMSY primarily focus on enhancement of fish production and productivity in a sustainable manner, creation of post-harvest infrastructure and cold-chain facilities. The State/UT-wise details of the projects approved under PMMSY is given at Annexure-I.

The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India during the last three years (2020-21 to 2022-23) and current year (2023-24), approved 2494 Sagar Mitras at a total project cost of Rs. 128.26 crore including 222 Sagar Mitra in Kerala with a total project cost of Rs. 13.99 crore. The State-wise details of the Sagar Mitra approved is given below:

**(Rs. In lakhs)**

Sl.No	Name of the States	Total of (2020-24)		
		Physical (No.)	Proj. Cost	GoI Share
1	Andhra Pradesh	350	2131.2	1278.72
2	Andaman & Nicobar Islands	70	378.00	378.00
3	Daman & Diu	6	2.70	2.70
4	Goa	38	154.80	92.88
5	Gujarat	260	1141.20	684.72
6	Karnataka	120	486.00	291.60
7	Kerala	222	1398.60	839.08
8	Lakshadweep	10	18.00	18.00
9	Maharashtra	173	726.60	435.96
10	Odisha	600	3069.60	1841.76
11	Puducherry	37	43.35	43.35
12	Tamil Nadu	608	3276.00	1965.60
<b>Total</b>		<b>2494</b>	<b>12826.05</b>	<b>7872.37</b>

Further, the PMMSY inter-alia, provides financial assistance for setting up of Fish Farmers Producer Organizations (FFPOs) to economically empower the fishers and fish farmers and enhance their bargaining power. The Department of Fisheries has so far accorded approval for setting up of a total of 2195 FFPOs at a total project cost of Rs. 544.85 crore comprising formation of existing 2000 fisheries cooperative as FFPOs and 195 new FFPOs. National Cooperative Development Corporation (NCDC) being one of the Implementing Agencies under PMMSY reported that financial assistance has been provided to promote 4 New Fish Farmer Producer Organization (FFPO) and strengthening of 55 Primary Fisheries Cooperative Society (PFCS) as FFPOs.

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**Annexure-I**

Statement referred to in reply of Rajya Sabha Unstarred Question No.891 put in by Smt. P. T. Usha, Hon'ble Member of Parliament for answer on 9<sup>th</sup> February, 2024 regarding 'Allocation of funds under PMMSY': State/UT-wise details of the projects approved under PMMSY:

(Rs. in lakhs)

Sl. No.	State/UT	Total Project Cost	Central Share
(i)	(ii)	(iii)	(iv)
1	Andaman & Nicobar	5365.35	2736.33
2	Andhra Pradesh	233237.67	65561.38
3	Arunachal Pradesh	16209.09	10322.17
4	Assam	45616.27	23505.87
5	Bihar	51738.50	15726.71
6	Chhattisgarh	71917.00	22663.65
7	D & D& Dadra & NH	631.20	357.80
8	Delhi	533.25	286.08
9	Goa	10742.09	4525.14
10	Gujarat	79883.67	24266.61
11	Haryana	72310.25	25047.89
12	Himachal Pradesh	12767.35	6151.95
13	Jammu & Kashmir	12870.36	6662.76
14	Jharkhand	40389.46	13564.00
15	Karnataka	100412.96	34612.44
16	Kerala	93956.20	35389.02
17	Ladakh	2883.20	1741.92
18	Lakshadweep	6450.98	4244.83
19	Madhya Pradesh	74757.24	23542.33
20	Maharashtra	111878.84	41898.94
21	Manipur	18613.70	8843.90
22	Meghalaya	12072.68	6681.54
23	Mizoram	8980.52	4995.31
24	Nagaland	9935.65	5545.25
25	Odisha	107177.60	43932.75
26	Puducherry	19451.48	15547.48
27	Punjab	15541.75	4122.80
28	Rajasthan	6310.14	2100.61
29	Sikkim	7209.53	4342.43
30	Tamil Nadu	93238.40	37508.50
31	Telangana	30203.09	9857.44
32	Tripura	20524.64	10249.71
33	Uttar Pradesh	108911.30	34459.88
34	Uttarakhand	29298.07	15289.83
35	West Bengal	49788.55	20990.72
<b>Total A</b>		<b>1618208.02</b>	<b>609115.96</b>
35	Central Sector Projects	178416.78	141462.16
<b>Total A+B</b>		<b>1796624.80</b>	<b>750578.12</b>

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